

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1606/(MAH)/2017

CORAM:

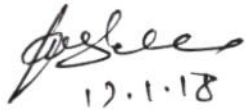
Present: SHRI M.K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 17.01.2018

NAME OF THE PARTIES: Ruchi Soya Industries Ltd.
V/s.
Sprite Trading Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
26	KAPIL SHETYG	ADVOCATE FOR PETITIONER	 17.1.18

Listed for 1st time.
Under ORDER to give notice
to Respondent

C.P. No. 1606/I&BC/NCLT/MB/MAH/2017

1. The Learned Representative of the Petitioner is present.
2. The matter is listed for the first time. Adjourned to 03/04/2018
3. The Learned Representative for the Petitioner undertakes to serve the Notice to the Respondent intimating the next date of hearing.

Sd/-

BHASKARA PANTULA MOHAN

Member (Judicial)

17.01.2018

aah

Sd/-

M.K. SHRAWAT

Member (Judicial)